

3. Quinine
4. Primethamine
5. Sulfamethopyrezine

V. National Filaria Eradication Programme

1. Diethyl Carbamazine.

837. [Transferred to the 31st July, 1989].

Foreign trips of Chairman-cum-Managing Director, MTNL

838. SHRI BHAGATRAM MANHAR : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Foreign Trips made by the Chairman-cum-Managing Director and Chief General Manager of Mahanagar Telephone Nigam Ltd., during the financial years 1986-87 and 1988-89 ;

(b) what was the purpose, duration and expenditure of each visit ; and

(c) what objectives have been achieved by the Mahanagar Telephone Nigam Ltd. by these Foreign Trips. ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO) : (a) and (b) There is no post of Chairman-cum-Managing Director for Mahanagar Telephone Nigam Ltd.

The details of foreign visits in respect of the Managing Director and Chief General Managers of Mahanagar Telephone Nigam Ltd. are given in Annexure. (See Appendix CLI, Annexure No. 68).

(c) Telecom. and information technology have a very high rate of obsolescence. It becomes therefore necessary that Officers must keep abreast with latest developments in the field by attending International Meetings/Seminars of International

Organisations like International Telecommunication Union (ITU), World Bank and other specialised agencies of United Nations, Exhibitions, Forums etc.

These visits have been very useful to the management to plan and manage the operation and development of telecom facilities in Mahanagar Telephone Nigam Ltd.

Import of Vinblastine and Vincristine

839. SHRI MOHD. KHALEE-LUR RAHMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the justification for allowing imports of finished formulations of Vinblastine and Vincristine when these two drugs are being produced in the country and is also being formulated by more than one company;

(b) whether it is a fact that imports at zero rate of custom duty continue with a view to damage domestic production;

(c) what are the main reasons therefor;

(d) what steps have been taken to prevent duty free imports of these two drugs and their formulations with a view to save domestic production;

(e) what steps have been taken to ban both the bulk drugs and formulations based on these drugs; and